

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1793

ANSWERED ON:19.11.2010

NEW SCHEMES FOR WOMEN AND CHILDREN

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Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the details of new schemes for development of women and children including poorest children in urban/ rural areas which the Government is contemplating to start during 2010-11, particularly schemes for providing employment and imparting professionals training in urban/rural areas, State-wise;

(b) the details of funds allocated under the above schemes for under-nourished/handicapped children, scheme-wise, NGO-wise and State-wise;

(c) whether the Government has carried out any study/survey on the working of the existing schemes; and

(d) if so, the outcome thereof?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b) : During 2010-11, the Ministry of Women and Child Development has launched two new schemes, namely, Rajiv Gandhi Scheme for Empowerment of Adolescent Girls (RGSEAG) –SABLA and Indira Gandhi Matritva Sahyog Yojana(IGMSY) – A Conditional Maternity Benefit (CMB) Scheme.

RGSEAG-SABLA Scheme is being implemented through State Governments/ UTs using ICDS platform on pilot basis in 200 selected districts with the aim to empower Adolescent Girls (AGs) of 11-18 years of age by improving their nutritional and health status, up-gradation of home skills, life skills and vocational skills etc. Under the scheme, 100% financial assistance is provided from the Central Government for all inputs, except nutrition component. For nutrition component, the expenditure would be shared on 50:50 basis by the Centre and State Government. An allocation of Rs. 400 crores has been made in 2010-11.

The IGMSY has been approved in 52 selected districts on pilot basis. The scheme is meant to improve the health and nutrition status of pregnant & lactating (P&L) women. It envisages providing Rs. 4,000/- in three instalments to P&L women during pregnancy and lactation period in response to their fulfilling specific conditions linked to maternal and child care behaviour. For IGMSY, Rs. 190 Crores are allocated for 2010-11 for release to States/UTs.

Both these schemes are Centrally Sponsored Schemes and funds will be released directly to State Governments as per requirement, assessed on the basis of baseline survey.

There is also a proposal for implementing a scheme for restorative justice by providing monetary relief, rehanilitation and protective services to victims of rape.

(c) & (d) : the Studies/ Evaluations carried out in respect of major schemes of the Ministry are as under:

Integrated Child Development Services (ICDS): National Council for Applied Economic Research (NCAER) has carried out an evaluation of ICDS, at the behest of Planning Commission.

Integrated Child Protection Scheme (ICPS): The scheme has been made operational from 2009-10. No evaluation of the scheme is required as the period of implementation has been very short.

SWADHAR: An evaluation of the scheme was carried out and based on the recommendations; the schemes SWADHAR and Short Stay Homes, which have similar objectives, are proposed to be merged.

Support to Training & Employment Programme for Women (STEP) : The Scheme provides for mid term evaluation and course correction for every project sanctioned.

Rajiv Gandhi National Creche Scheme for the children of working mothers: An evaluation was carried out of the scheme and based on the recommendations, standard operating procedures have been prescribed for mother NGOs implementing the schemes namely, Central Social Welfare Board (CSWB) and Indian Council for Child Welfare (ICCW).